

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.1402/(MAH)/2017

CORAM:


Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017


NAME OF THE PARTIES: Ultratech Cement Limited  
V/s.  
Lavasa Corporation Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
30.	Rishikesh Chindarkar	Advocate for The Petitioner	

Ruturaj Bankar  
i/b  
Lex Legal and  
Partners

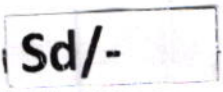
Adv for  
Respondents



**ORDER**  
**CP 1402/I&BC/NCLT/MB/MAH/2017**

1. Learned Representative of both sides are present.
2. For settlement seeking time. Granted. Settlement Deed is to be filed on the next date of hearing.
3. Adjourned to **08.01.2018**.

  
**BHASKARA PANTULA MOHAN**  
Member(Judicial)  
Date : 14.12.2017  
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**M.K. SHRAWAT**  
Member (Judicial)